

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT NO.III

(IB)- 275 (ND)/2017

IN THE MATTER OF:

Green Power Engg. Pvt. Ltd. M/s. Faith Merchantile
Private Limited

.... PETITIONER

SECTION :

Under Section 9 IBC Code, 2016

Order delivered on 16.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner : -
For the Respondent : -

ORDER

Learned Counsel for the petitioner is present. It is represented by the Ld. Counsel for the petitioner that some time will be required to produce the Banker's Certificate as mandated under the provisions of Section 9 (3) (c) of IBC, 2016. A week's time is finally granted for this purpose.

Further, the petitioner is also directed to file the affidavit of service in relation to the service of application on the Corporate Debtor on or before the next date of hearing.

Post the matter on 29.8.2017.

{ Sd/- N }
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
16.8.2017